

**FORM A
PUBLIC ANNOUNCEMENT**

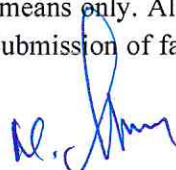
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF VELODYNE LIDAR INDIA PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	Velodyne Lidar India Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	04 June 2021
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	ROC- Bangalore
4.	CORPORATE IDENTITY NUMBER/LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72900KA2021FTC148163
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	73, 3rd Cross Vinayakanagara Tigalarapalyanear India International School, Karihobanahalli, Laggere, Bangalore - 560058
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	28/11/2023 (Resolution was passed by the shareholders at the Extraordinary General Meeting held on 07/11/2023 wherein the resolution for initiation of Voluntary Liquidation was approved however resolutions signed by all shareholders was received on 28/11/2023)
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Mr. Suresh Kannan IBBI Reg No.: IBBI/IPA-001/IP-P-01434/2018 -2019/12277 Email Address: sureshkannan10@gmail.com , velodyne.voluntaryliq@gmail.com Address: S-1, 2nd Floor, Premier Court, 547, CMH Road, Near Indiranagar Metro Station, Bangalore, Karnataka, 560038 Telephone No: 011 46664625
8.	LAST DATE FOR SUBMISSION OF CLAIMS	28/12/2023

Notice is hereby given that the Velodyne Lidar India Private Limited has commenced voluntary liquidation on 28/11/2023. The stakeholders of Velodyne Lidar India Private Limited are hereby called upon to submit a proof of their claims, on or before 28/12/2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.


Mr. Suresh Kannan

Liquidator in the matter of Velodyne Lidar India Private Limited
IBBI Registration No. - IBBI/IPA-001/IP-P-01434/2018-2019/12277

Date: 30/11/2023
Place: Bangalore

